CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00014/2019

IN

ORIGINAL APPLICATION NO.170/00117/2016

DATED THIS THE 25TH DAY OF JULY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri S. Venkatesh, S/o Swaminathan, Aged about 46 years, R/at Hampi Power House, Hospet Taluk, Bellary District, Working as Casual Labour, Archaeological Survey of India, Kamalapur – Hampi, Hospet Tq., Bellary District. (By Advocate Shri B.S. Venkatesh Kumar)

..... Petitioner

Vs.

1. Smt. Usha Sharma,

Director General,

Archaeological Survey of India,

No. 24, Tilak Marg,

New Delhi - 110 011.

2. Smt. Moortheswari,

Superintendent of Archaeologist,

Archaeological Survey of India,

Bangalore Circle, Kendriya Sadan,

Vth Floor, "F" Wing, 17th Main,

Koramangala, Bangalore – 560 034

3. Shri M. Kalimuthu,

Deputy Superintendent of Archaeologist,

Archaeological Survey of India,

Kamalapur – 583 221,

Hospet Taluk, Bellary District.

....Respondents

(By Shri Gajendra Vasu, Counsel for the Respondents)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Writ Petition No. 30249/2019 has been filed. Therefore, the CP is dismissed. Notices are discharged. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00014/2019

Annexure-C1: Copy of the order dated 29.11.2018 in OA No. 117/2016 Annexure-C2: Copy of the representation dated 18.12.2018 submitted by the applicant

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